

AGENDA PROGRAMME.

CHAIR PERSON

SRI JUSTICE M.GANGA RAO,
HON'BLE ADMINISTRATIVE JUDGE.

NODAL OFFICER

SMT.M.BABITHA
PRINCIPAL DISTRICT JUDGE

VENUE: CONFERENCE HALL, DISTRICT COURT PREMISES.

1) Inviting Dignitaries on to the Dias by Sri Ch.Vivek Anand Srinivas, Additional Senior Civil Judge, Srikakulam.

- 1) Smt.M.Babitha, Principal District Judge, Srikakulam.
- 2) Sri U.Satya Rao, I Additional District Judge, Srikakulam.
- 3) Dr.Ritu Gupta, Assistant Professor, GITAM School of Law, Visakhapatnam.
- 4) Honourable Sri Justice M.Ganga Rao garu, Administrative Judge of Srikakulam District.

I request to commence the programme of to-days workshop-I by Smt.M.Babitha, Principal District Judge, Srikakulam.

2) LIGHTENING OF LAMP: by

- 1) Honourable Sri Justice M.Ganga Rao Garu, Administrative Judge, Srikakulam District.
- 2) Dr.Ritu Gupta, Assistant Professor, GITAM School of Law, Visakhapatnam.
- 3) Sri U.Satya Rao, I Additional District Judge, Srikakulam.

3) Thought of the Day by Sri J.Kishore Kumar, Special Judicial Magistrate of I Class, Prohibition and Excise, Srikakulam.

4) Reading profile of Honourable Sri M.Ganga Rao, Judge, High Court of Andhra Pradesh and Administrative Judge of Srikakulam District by Sri Ch.Vivek Anand Srinivas, Additional Senior Civil Judge, Srikakulam.

5) Inaugural address by Smt.M.Babitha, Principal District Judge, Srikakulam.

6) Inaugural Opening remarks by Honourable Sri Justice M.Ganga Rao, Judge, High Court of Andhra Pradesh and Administrative Judge for Srikakulam District.

WORKSHOP SCHEDULE

SUBJECT: "Law of Succession and Inheritance".

TOPICS: 1) Latest Trends in Succession among Hindus.

- 2) Succession under Indian Succession Act, 1925 in respect of Christians.
- 3) Muslim Law of Inheritance.
- 4) Law relating to Succession Certificate and Indian Succession Act, 1925.

Sessions	Timings	Chosen topic	Proceedings	Resource Person
I	10.00 A.M. to 11.15 A.M.,	Muslim Law of Inheritance	Paper presentation (Smt.Sk.Shireen, Principal Junior Civil Judge, Sompeta Discussion by the Resource Person.	Dr.Ritu Gupta, Assistant Professor, GITAM School of Law, Visakhapatnam.
	11.15 AM to 11.30 AM.,	Interaction with the Resource person on the presentation of papers.		
	11.30 A.M. to 11.50 A.M.	TEA BREAK		
II	11.50 A.M to 12.45 P.M	Latest Trends in Succession among Hindus.	Paper presentation (Smt.G.Swathi, Junior Civil Judge, Rajam) Discussion by the Resource person	Sri U.Satya Rao, I Additional District Judge, Srikakulam.
	12.45 P.M to 1.00 P.M	Interaction with the Resource person on the presentation of papers.		
	01.00 P.M. to 01.45 P.M.	LUNCH		
III	01.45 P.M. To 02.45 P.M.	Succession under Indian Succession Act, 1925 in respect of Christians	Paper presentation (Sri Sheik Ziauddin, Junior Civil Judge, Palakonda.) Comments by the Resource Person	Sri U.Satya Rao, I Additional District Judge, Srikakulam.
	2.45 P.M to 3.00 P.M	Interaction with the Resource person on the presentation of paper.		
	03.00 P.M To 03.20 P.M.	TEA BREAK		
IV	03.20 P.M to 4.45 P.M	Law relating to Succession Certificates and Indian Succession Act.	Paper presentation (Sri P.V.Prasada Rao, Principal Senior Civil Judge, Srikakulam.) Discussion by Resource person	Sri U.Satya Rao, I Additional District Judge, Srikakulam.
	4.45 P.M to 5.00 P.M	Interaction with the Resource person on the presentation of paper.		

Concluding Remarks by Honourable Chairperson.

Vote of Thanks by :- Sri K.Prakash Babu, Junior Civil Judge, Kotabommali.


Principal District Judge,
Srikakulam.